

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5131  
ANSWERED ON:25.04.2003  
WORLD BANK AID FOR PROJECTS IN KARNATAKA  
IQBAL AHMED SARADGI

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether three projects of Karnataka, the Karnataka Municipal Reforms` Project, Community Heralded Empowerment Transformation and New Awakening Project and the Karnataka Structural Adjustment Programme are pending before the World Bank for approval;
- (b) if so, whether the Union Government have recommended the World Bank to provide aid to these three projects;
- (c) if so, the details thereof;
- (d) whether the State Government has been asked to formulate the project in accordance with the guidelines issued in this regard recently;
- (e) if so, whether the State Government has fully completed these formalities; and
- (f) if so, the time by which the Government is confident of getting the World Bank aid for these projects?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS (SHRI ANANDRAO V.ADSUL)

(a) to (f) Karnataka Municipal Reforms Project

The Concept Note of Government of Karnataka for the project has been posed to World Bank . The proposed project is to support state and local government reforms to improve city management and upgrade and expand municipal services. The proposal is at stage of project formulation by Government of Karnataka in consultation with World Bank.

Community Heralded Empowerment Transformation and New Awakening Project

The Concept Note of Government of Karnataka for the project has been posed to World Bank. The proposal is for reducing poverty by improving economic opportunities and raise living standards. It is at stage of revision of the Concept Note by Government of Karnataka.

Karnataka Structural Adjustment Programme

The proposal has been posed to the World Bank. The programme is at stage of preparation by Government of Karnataka in consultation with World Bank. As per the World Bank procedures, the programmes once fully prepared, are appraised, negotiated and approved. The State Government is required to provide all necessary information and take advance agreed action at every stage of prorgamme development. It is not possible to state how long this entire process would take.